

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES  
**RAJYA SABHA**  
**UNSTARRED QUESTION No. 1024**  
ANSWERED ON TUESDAY 29<sup>st</sup> JULY, 2025/ 7 SRAVANA, 1947(SAKA)

**STAND UP INDIA SCHEME IN JHARKHAND**

1024 # SHRI PRADIP KUMAR VARMA:

Will the Minister of FINANCE be pleased to state:-

(a) the number of new enterprises started by Scheduled Caste (SC), Scheduled Tribe (ST) and women entrepreneurs in the State of Jharkhand under the Stand Up India Scheme and the number of beneficiaries who have been sanctioned bank loans, the details thereof;

(b) the year-wise increase in the total amount sanctioned under this scheme in Jharkhand from the year 2020 to 2025; and

(c) the district in Jharkhand where the highest number of loans have been availed by women/SC/ST entrepreneurs through the Stand Up India Scheme, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

(a) The number of loans sanctioned since inception of the Stand Up India Scheme, to Scheduled Caste (SC), Scheduled Tribe (ST) and Women entrepreneurs for greenfield projects in the State of Jharkhand, as on 31.03.2025, are as under:

Category	No. of loans Sanctioned
SC	315
ST	257
Women (incl. SC/ ST)	3,991
<b>Total</b>	<b>4,563</b>

(b) Year-wise details of amount sanctioned in the State of Jharkhand under Stand Up India Scheme, from FY 2019-20 to FY 2024-25 is as under:

Financial Year	Amount Sanctioned (Rs. in crore)
2019-20	78.56
2020-21	53.28
2021-22	74.91
2022-23	104.41
2023-24	112.18
2024-25	166.66

(c) Highest number of loans have been sanctioned in Ranchi District where a total number of 828 loans have been availed by SC/ ST and Women entrepreneurs, till March 2025.

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